

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No. LJ(B). 53/93/553

Dated Shillong, 3rd April, 2020.

From:

The Under Secretary to the Government of Meghalaya
Law (B) Department.

To:

1. The Deputy Commissioner,
South West Khasi Hills District, Mawkyrwat.
2. The Director of Printing & Stationery,
Shillong Meghalaya.
3. The Under Secretary to the Govt. of Meghalaya,
Personnel & A.R. (A) Department.
4. ~~The DEO (Data Entry Operator), Law (A) Department.~~

Subject: Investiture of Executive Magisterial Power

Reference: Notification No. LJ(B). 53/93/538 Dated Shillong the 2nd April, 2020.

Sir/Madam,

With reference to the subject and notification indicated above, I am directed to inform that due to typographical error, the SI.538 of the aforesaid notification No. LJ(B). 53/93/538 Dated Shillong the 2nd April, 2020, may be read as SI.552 .

This is for favour of information and necessary action.

Enclosed:

Copy of the notification as rectified.

Yours faithfully;



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 3rd April, 2020.

No. LJ(B). 53/93/552. – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders.

This is in continuation to the earlier notification No.LJ(B).53/93/521
Dated 30th March, 2020.

Sl.No.	<u>Name of the Officers</u>	<u>Designation</u>
1.	Shri.R.B.Dkhar	A.E.E. PWD (Rds) Ranikor
2.	Shri.A.Lyngdoh	B.A.D.O. Ranikor


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

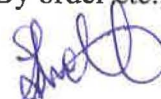
Memo. No. LJ(B). 53/93/552-A

Dated Shillong, the 3rd April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills, Mawkyrwat with reference to letter No.SWK.JUD.15/2012/112 Dtd 2nd April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,
Law (B) Department.